

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **19.12.2024** (THURSDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 85/2024 For Direction IA No. 1267/2024 For Stay IA No. 1268/2024	Gramox Paper & Boards Limited Vs CSON Paper Mills Pvt. Ltd.	Mr. CK Karunakaran	Mr. Prasad Vijayakumar For Caveator

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	9805118/00139/2024	RBL Bank Limited Vs Sical Logistics Limited		
3.	9805118/00303/2024	Pioneer Gas Power Limited Vs IFCI Limited & Anr.		
4.	9805111/00109/2024	M Vaman Kamath Vs The National Financial Reporting Authority & Anr.		
5.	9805130/00371/2024	M Ramaniah Vs Bank of Maharashtra		
6.	9805118/00304/2024	K Suhan Rao Vs IFCI Limited & Ors.		
7.	9805130/00442/2024	M Kotaiah Vs Bank of Maharashtra		
8.	9805130/00440/2024	Kamakshi Agarwal Vs Bank of Maharashtra		
9.	9805130/00441/2024	Raj Kumar Agarwal Vs Bank of Maharashtra		

10.	9805130/00443/2024	V. Ramanamma Vs Bank of Maharashtra		
11.	9805130/00474/2024	Balkishan Bhora Vs Shree Rudrashakti Industries Private Limited & Ors.		
12.	9805118/00373/2024	E. Prem Kumar Vs Church of South India Trust Association & Ors.		
13.	9805130/00544/2024	SBL Construction Pvt. Ltd. Vs IVRCL Limited		
14.	9805130/00475/2024	Srikanth Agarwal Vs VN Commercial Corporation & Ors.		

**02.00 pm**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 Contempt Case No. 5/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. Allwin Godwin	Ms. R Moneshaa R1, R3 Ms. Anuradha Bisani R2
16.	Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997, 1023, 1144, 1145, 1117 & 1118/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr.  <b>WITH</b>	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
17.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr.  <b>WITH</b>	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator
18.	Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani- R2

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)